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NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 821/(MAH)/2017

CORAM:

Present:

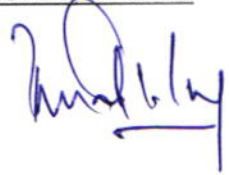
SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 11.09.2017

NAME OF THE PARTIES: Navakar Computech
V/s
Trimax IT Infrastructure and Services Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	Pieral. P. Chandhary	Advocate for the Petitioner	
2.	DEEPAK Dixit i/ by MDDP PARTNERS.	Advocate for Respondent	

ORDER

TCP 821/ I&BP/NCLT/MB/MAH/2017

Since the Petitioner Counsel himself has stated that form required to be filed as mentioned under Notification dated 29.6.2017 has not been filed, the Petition is hereby abated, giving liberty to the Petitioner as mentioned under Notification dated 29.6.2017.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)